GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5903 ANSWERED ON:11.05.2012 TRIBAL POPULATION Natarajan Shri P.R.;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the tribal population in the country, State-wise and UT-wise;

(b) whether the central allocation under Tribal Sub-Plan for Scheduled Tribes is made in proportion to their population;

(c) if so, the details thereof;

(d) the funds sanctioned and released and its utilisation reported by the State Governments during each of the last three years;

(e) whether the Government has issued any guidelines for allocation of funds in 2011 in this regard; and

(f) if so, the details thereof alongwith funds allocated for the financial year 2012-13?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a): The tribal population in the country State-wise and UT-wise is given in the Annexure - I.

(b)& (c) : This Ministry administers the Special Area Programme of Special Central Assistance to Tribal Sub-Plan. Under the programme funds are provided to the States for employment cum income generation activities. State-wise allocation is made on basis on the population and area of STs in the States concerned.

(d): Statement showing funds released and expenditure reported by the State Government under SCA to TSP during 2009-10 2010-2011 and 2011-12 is enclosed at Annexure – II.

(e): The guidelines on programme were revised in 2003 and these are still continuing.

(f): Statement indicating State-wise funds allocated during 2012-13 is enclosed at Annexure - III.